12.38/1/2hrs.

BUSINESS ADVISORY COMMITTEE

Eleventh Report

[*English*]

SHRI SAIFUDDIN CHOUDHURY (Ketwa): I beg to present the Eleventh Report of the Business Advisory Committee.

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12.39hrs.

ESTIMATES COMMITTEE

Third Report and Minutes

[*English*]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): I beg to present the Third Report (Hindi and English versions) of the Estimates Committee on Ministry of Information and Broadcasting-Central Board for Film Certification and Minutes of the sittings of the Committee relating thereto.

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12.39/1/2hrs.

PUBLIC ACCOUNTS COMMITTEE

Eighth Report

[*English*]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): I beg to present the Eighth Report (Hindi and English versions) of the Public Accounts Committee on Assessment of Lottery Business.

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12.40hrs.

CONSTITUTION (SEVENTY-SECOND AMENDMENT BILL)

Motion : reextension of time for report of Joint Committee

[*English*]

SHRI NATHU RAM MIRDHA (Nagpur): I beg to move that this House do extend upto the 30th April,1992, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-Second Amendment)Bill, 1991 (Insertion of the new part ix and addition of 11th Schedule).

MR.DEPUTY SPEAKER: The question is:

"That this House do extend upto the 30th April,1992, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-Second Amendment) Bill,1991 (Insertion of new part IX and addition of 11th Schedule."

The Motion was adopted.

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MR. DEPUTY SPEAKER: The House will now take up matters under Rule 377.

SHRI RAM VILAS PASWAN (Rosera): No, you adjourn the House. Let the Speaker conduct a meeting of the leaders of all the parties.(*Interruptions*).

MR. DEPUTY SPEAKER: We can finish 377 and then we will adjourn.

SHRI RAM VILAS PASWAN: You know the sentiments of the House.